

4

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gowtham Kumar  
Athiban Vijay A.K

Counsel for Petitioners

*Athiban*

O R D E R

Shri K.Gowtham Kumar representing senior counsel Shri A.K. Athiban Vijay for petitioner present. No representation on behalf of the Respondents. Representing counsel for petitioner states that a connected matter is posted on 22.11.2016 and requests that this matter may also be posted on the same date. At request, the matter is posted on 22.11.2016 at 10.30.AM for appropriate orders.

*Ch Mohd Sharief Tariq*  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)